

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 378/96

Date of Order: 3.4.96

BETWEEN:

M.Krishna Reddy

.. Applicant.

A N B

1. The Sub Divisional Officer,  
Telecommunication, Guntakal.

2. The Telecom District Manager,  
Anantapur.

3. The Chief General Manager,  
Telecommunication,  
Doorsanchar Bhavan, Hyderabad.

4. The Sub Divisional Officer,  
Telecommunication, Dharmavaram.

.. Respondents.

---

Counsel for the Applicant

.. Mr.K.Venkateswara Rao

Counsel for the Respondents

.. Mr.K.Bhaskara Rao

---

CORAM:

HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.)

---

J U D G E M E N T

X As per Hon'ble Shri H.Rajendra Prasad, Member (Admn. X

---

Heard Mr.K.Venkateswara Rao, learned counsel for  
the applicant.

2. The facts and circumstances of this case are exactly  
identical to those in OA.206/96 disposed of by this Tribunal  
on 15.2.96. The directions issued in the above OA, shall  
therefore be applicable to this OA as well. In keeping  
with the order issued earlier in OA.206/96 is therefore  
directed that:

*Q/34*

23

• 2 •

(1) The applicane be engaged in the same unit as far as possible, or in a neighbouring unit, if and when any work is available to so engage him.

(2) It shall be ensured that no outsider is given a preference in the matter before he is offered some work to perform.

(3) It shall also be ensured that none who is already engaged in special service shall be permitted to reengagement of the applicant.

3. Thus the OA is disposed of at the admission stage.  
No costs. /

H. RAJENDRA PRASAD)

Dated: 3rd April, 1996

( Dictated in Open Court )

sd

24

: 3 :

Copy to:-

1. The Sub Divisional Officer, Telecommunications, Guntakal.
2. The Telecom District Manager, Ananthapur.
3. The Chief General Manager, Telecommunications, Doorsanchar Bhavan, Hyderabad.
4. The Sub Divisional Officer, Telecommunications, Dharmavaram.
5. One copy to Sri. K.Venkateshwara Rao, advocate, CAT, Hyd.
6. One copy to Sri. K.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

EX-1458

01. 37846

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

H.R. Prasad

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI

DATED: 3.4.96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.NO.

IN  
37846

C.A.NO.

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

\*\*\*  
No Spare Copy

